

15.30½ hrs.

HEALTH (PERIODICAL MEDICAL CHECK-UP OF PRESIDENT AND PRIME MINISTER OF INDIA) BILL,* 1966.

By Dr. C. B. Singh

Dr. Chandrabhan Singh (Bilaspur): I beg to move for leave to introduce a Bill to provide for the medical check-up of the President and the Prime Minister of India from time to time at the All India Institute of Medical Sciences, New Delhi, and for matters connected therewith.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the medical check-up of the President and the Prime Minister of India from time to time at the All India Institute of Medical Sciences, New Delhi, and for matters connected therewith."

The motion was adopted.

Dr. Chandrabhan Singh: I introduce the Bill.

15.31½ hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Articles 80, 87 and 176) by Shri Kishen Pattnayak.

श्री किशन पटनायक (सम्बलपुर) : मैं प्रस्ताव करता हूँ कि भारत के संविधान में प्रागे संशोधन करने वाले विधेयक के पेश करने की अनुमति दी जाये ।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री किशन पटनायक : मैं विधेयक को प्रस्तुत करता हूँ ।

15.32 hrs.

HINDU WIDOWERS' RE-MARRIAGE BILL,* 1966

by Shri Hari Vishnu Kamath

श्री जगदेव सिंह सिद्धान्ती (झज्जर) : हिन्दू विधुरों के पुनर्विवाह पर प्रतिबन्ध करने वाले विधेयक को पेश करने की अनुमति चाहता हूँ, श्रीमन् ।

Shri Raghunath Singh (Varanasi): Are you married?

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the re-marriage of Hindu widowers."

The motion was adopted.

श्री जगदेव सिंह सिद्धान्ती : मैं विधेयक को पेश करता हूँ ।

15.53½ hrs.

CONSTITUTION ON (AMENDMENT) BILL*

(Amendment of Articles 59, 66, 158 etc.) by Shri Hari Vishnu Kamath

Shri Hari Vishnu Kamath (Hoshangabad): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri Hari Vishnu Kamath: I introduce the Bill.